

भार० के० पुरम के सक्टर दो में क्वार्टर वाले दो व्यक्तियों से बाजार भाव पर किराया लिया जा रहा है ;

(ख) यदि हाँ, तो इसके क्या कारण हैं ;

(ग) क्या संपदा निदेशालय के किसी अधिकारी ने उन के विरुद्ध लगाये गये आरोपों की जांच की ; और

(घ) यदि हाँ, तो क्या वे लोग दोषी पाये गये थे और उनके विरुद्ध क्या आरोप लगाये गये थे ?

**स्वास्थ्य तथा परिवार नियोजन और निर्माण, भवास तथा नगरीय विकास मन्त्रालय में राज्य मंत्री (श्री ब० सू० भूति) :** (क) से (घ). रामकृष्णपुरम के सक्टर II में क्वार्टरों के आवंटियों के उन 5 मामलों के मसाला, जिनमें उनके विरुद्ध, क्वार्टर उपकाराये पर देने के आरोप सिद्ध होने पर, आवंटन मंसूख किये गये हैं और उनसे बाजार-दर पर किराया वसूल किया जाता है, इस क्षेत्र के आवंटियों के दो मामले ऐसे हैं जिन्हें उनके पड़ोसियों के साथ शत्रु सम्बन्ध होने के आरोपों की जांच के बाद गृहमन्त्रालय के मुख्य कल्याण-अधिकारी की सिफारिश पर वैकल्पिक स्थान आवंटित किये गये थे। इन दोनों आवंटियों द्वारा वैकल्पिक स्थान में जाने से इनकार करने पर आवंटन नियमों के उपबन्धों के अनुसार इनके वर्तमान क्वार्टरों का आवंटन मंसूख कर दिया गया था। आवंटन मंसूख होने पर, दखल करने वाले व्यक्ति को अनधिकृत दखलकार माना जाता है और हर्जाना किराये के बाजार दर पर वसूल किया जाता है तथापि इन दोनों प्रभावित व्यक्तियों का अभिवेदन गृह मन्त्रालय के विचाराधीन है और निराय होने तक बाजार दर पर किराये की वसूली और बेदखली की कार्यवाही रोक दी गई है।

#### Lay out of Krishan Nagar, Delhi

9348. SHRI HUKAM CHAND KACHWAI : Will the Minister of HEALTH AND FAMILY PLANNING AND

WORRS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that Krishan Nagar in Shahdara Zone, Delhi, is an approved colony ;

(b) whether the lay out plan of that colony was duly approved from its inception by the competent local bodies ;

(c) whether Government are aware that a large number of plots or portions thereof in that colony have been earmarked along one side only for public purposes, including road widening, under the Master Plan and no construction thereon is permitted ; and

(d) whether in several cases road widening is proposed on strips of roads least congested ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

#### Road Widening in Krishan Nagar Colony (Delhi)

9349. SHRI HUKAM CHAND KACHWAI : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the policy of the Delhi Municipal Corporation regarding road widening is not to disturb the existing structures ;

(b) whether Government are aware of the recommendations of the Shahdara Zonal Committee and the Standing Committee of the Delhi Municipal Corporation that no road widening was necessary in Krishan Nagar Colony in Shahdara, Delhi ;

(c) whether Government still consider road widening desirable in this colony ; and

(d) if so, the reasons therefor, and, if not, whether Government propose to release the plots or portions thereof for construction ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) to (d). The infor-